Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting due for 20.02.2014 but actually held on 21.02.2014

The meeting No.45/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 20.02.2014 but actually held on 21.02.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.43/AM-14, dated 06.02.2014 and 44/AM-14 held on 13.02.2014 were taken for ratification. As there were no amendments to the same, the above referred minutes of 06.02.2014 and 13.02.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.45/AM-14 dated 20.02.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 45/84-ALC3/2013 MEETING DATE : 20.02.2014

		Meet No/Date:45/84-ALC3/2013 20.02.2014	Status: Approved
HQ File :01/84/050/00350/AM14/		Lic.No/Date:0710098385 19.09.2013	
Davisians. The Committee considered the ease as nor exends alanguith other relevant naners and want through the date		avale the detaile	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case.	Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued	ed in this
case as detailed below		

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cushion cover made out of	5,00,000	No.3 Nylon close end	5,00,000
	100% Cotton or 100%	Nos.	zipper auto lock slider 42	Nos.
	Polyester fabrics fitted with		cms. in different colour	
	imported zipper			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Party Name: KABADI SHANKARSA & CO.,	Meet No/Date:45/84-ALC3/2013 20.02.2014	Status: Approved
HQ File :01/84/050/00351/AM14/		Lic.No/Date:0710099090 21.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Blankets made out by using	95,000	2/38 Polyester Acrylic 80:20	50,000
	2/38 Polyester Acrylic	Kgs.	blended yarn with +/-10%	Kgs.
	80:20, 1/16 Polyester		Tolerance	
	Acrylic 80:20 in the ratio		1/16 Polyester Acrylic 80:20	50,000
	1:1 of imported yarn		blended yarn with +/-10%	Kgs.
			Tolerance	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		Meet No/Date:45/84-ALC3/2013 20.02.2014	Status: Deferred
3	HQ File :01/84/050/00348/AM14/	 Lic.No/Date:0410154564 27.01.2014	Defer Date: 20.03.2014
		27.01.2014	20.03.20

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 20.03.2014.

Case No.:2/45/84-ALC3/2013	1	Status: Deferred
HQ File :01/84/050/00349/AM14/		Defer Date: 20.03.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and CAD/CAM of export product in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 20.03.2014.

MANUAL AGENDA CASE

<u>(5)</u>

Case No.496	M/s Radnik Exports, New Delhi
NC 45/AM-14, dt. 20.02.2014	File No.01/84/171/146/AM-14/DES-V

Fixation of input output norms against Annual Advance Authorization No.0510370188 dated 01.11.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse made of 100%	5112 Nos.	100% Polyester woven	18,138 Sq.
	Polyester woven printed fabric,		printed fabric, GSM-74+/-	meter
	GSM-74+/-10%, Style: Pc Fortune		10%,, width-57"	
	Teller			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<u>(6)</u>

Case No.497	M/s Chiripal Industries Ltd., Ahmedabad	
NC 45/AM-14, dt. 20.02.2014	File No.01/84/50/448/AM-13/DES-V	
Ratification of input output norms in respect of Advance Authorization No. 0810118227 dated		
06.02.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export description has not contains net content of each inputs. The Committee after deliberations decided to ask the applicant firm that export description should contains net content of each inputs for consideration of the proposal.

<u>(7)</u>

Case No.498	M/s Chelsea Mills, Gurgaon	
NC 45/AM-14, dt. 20.02.2014	File No.01/84/171/139/AM-14/DES-V	
Fixation of input output norms in respect of Annual Advance Authorization No.0510342264 dated		
02.01.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
1.	Girls Long Jacket made of 98% Cotton 2% Spandex denim fabric, GSM-340+/-10%, Style	Quantity 7820 Nos.	98% Cotton 2% Spandex denim fabric, GSM-340+/-	2.40 Sq. meter per piece
	No. 511627/ 568116/650243		Snap Fastener	9 set per piece
			Sensor Tag	1 set per piece
2.	Women's Long Jacket made of 99% Cotton 1% Spandex denim fabric, GSM-306+/-	3645 Nos.	99% Cotton 1% Spandex denim fabric, GSM-306+/-10%	2.98 Sq. meter per piece
	10%, Style		Snap Fastener	9 set per piece
	No.652547/731691/ 934758/652547		Sensor Tag	1 set per piece
3.	Infant & Girls Long Sleeve Surplise Flared full length dress made of 90% Cotton 10%	17,020 Nos.	90% Cotton 10% Polyester denim fabric, GSM-203+/-10%	1.83 Sq. meter per piece
	Polyester denim fabric, GSM-203+/-10%, Style No.921307		Sensor Tag	1 set per piece
4.	Infant & Girls long vest with pockets made of 98% Cotton 2% Spandex denim fabric,	25,390 Nos.	98% Cotton 2% Spandex denim fabric, GSM-350+/-10%	0.85 Sq. meter per piece
	GSM-350+/-10%, Style		Snap Fastener	7 set per piece
	No.939881		Sensor Tag	1 set per piece
5.	Big Girls Long Jacket made of 98% Cotton 2% Spandex denim fabric, GSM-340+/-	6265 Nos.	98% Cotton 2% Spandex denim fabric, GSM-340+/-10%	2.40 Sq. meter per piece
	10%, Style No. 511627/		Snap Fastener	9 set per piece

	568116/650243/956391		Sensor Tag	1 set per piece
6.	Women's Long Jacket made of 99% Cotton 1% Spandex denim fabric, GSM-374+/-		99% Cotton 1% Spandex denim fabric, GSM-374+/-10%	3.55 Sq. meter
	10%, Style No.		Snap Fastener	7 set per piece
	926983/962082/ 934929		Sensor Tag	1 set per piece
7.	Big Boys Denim Long Jacket made of 100% Cotton denim	5180 Nos.	100% Cotton denim fabric, GSM-390+/-10%	3.15 Sq. meter per piece
	fabric, GSM-390+/-10%, Style		Snap Fastener	14 set per piece
	No. 927801/955589/962621		Sensor Tag	1 set per piece
8.	Infant long shirt dresses with diaper made of 100% Cotton denim/chambray fabric, GSM-	*	100% Cotton denim/ chambray fabric, GSM- 170+/-10%	1.44 Sq. meter per piece
170+/-10%, Style No. 948848/650243		100% Cotton dyed fabric, GSM-80+/-10%	0.38 Sq. meter per piece	
			Satin Bow	1 per piece
			Security Sensor Tag	1 set per piece
9.	Girls Pop over long sleeve full length dress with belt made of 85% Cotton 15% Polyester		85% Cotton 15% Polyester denim fabric, GSM-288+/-10%	1
	denim fabric, GSM-288+/- 10%, Style No.952413		Sensor Tag	1 set per piece
10.	Infant Jacket made of 98% Cotton 2% Spandex dyed fabric, GSM-326+/-10%, Style	2976 Nos.	98% Cotton 2% Spandex dyed fabric, GSM-326+/-10%	1.25 Sq. meter per piece
	No.939281		Snap Fastener	10 set per piece
			Sensor Tag	1 set per piece
11.	Women Jacket made of 99%	730 Nos.	99% Cotton 1% Spandex	3.55 Sq. meter

		Cotton 1% Spandex denim fabric, GSM-306+/-10%, Style		denim fabric, GSM-306+/-10%	per piece
		No. 652547/ 731691/ 934758		Snap Fastener	9 set per piece
				Sensor Tag	1 set per piece
Γ	12.	Men Full Sleeve long shirt (for	2460 Nos.	100% Cotton denim fabric,	3.26 Sq. meter
		tall and big) made of 100%		GSM-290+/-10%	per piece
		Cotton denim fabric, GSM-		Sensor Tag	1 set per piece
L		290+/-10%, Style No.972645			
	13.	Infant bubble short all made of	4975 Nos.	100% Cotton denim fabric,	0.94 Sq. meter
		100% Cotton denim fabric,		GSM-289+/-10%	per piece
		GSM-289+/-10%, Style		Snap Fastener	3 set per piece
L		No.940368/ 956196			
	14.	Infants & Girls long vest with	3430 Nos.	100% Cotton dyed denim	0.85 Sq. meter
		pocket made of 100% Cotton		fabric, GSM-255+/-10%	per piece
		dyed denim fabric, GSM-		Snap Fastener	6 set per piece
		255+/-10%, Style No.939882			_

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(8)

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Case No.499	M/s Chelsea Mills, Gurgaon		
NC 45/AM-14, dt. 20.02.2014	File No.01/84/171/138/AM-14/DES-V		
Fixation of input output norms in respect of Annual Advance Authorization No.0510361798 dated			
02.08.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		

1.	Girls Rolled Sleeves Full length Dress made of 100% Cotton Denim fabric, GSM-135+/-10, Style No. 699346/750680	1 1	100% Cotton Denim fabric, GSM-135+/-10 Feasible Interlining	2.87 Sq. meter per piece 0.20 Sq. meter per piece
			Sensor Tag	1 Set per piece
2.	Girls Long Sleeves Long Denim/Chambray Shirts made of 100% Cotton Denim Chambray		100% Cotton Denim Chambray fabric, GSM- 135+/-10%	2.30 Sq. meter per piece
	fabric, GSM-135+/-10%, Style		Snap Fastener	12 Set per piece
	No. 684759/930981		Sensor Tag	1 Set per piece
3.	Girls Ruffle Long Sleeves long shirts made of 100% Cotton Denim Chambray fabric, GSM-	•	100% Cotton Denim Chambray fabric, GSM- 155+/-10%	2.45 Sq. meter per piece
	155+/-10%, Style No. 684758/717450		Sensor Tag	1 Set per piece
4.	Girls Long Sleeve Flared Long Shirt Dress with belt made of 100% Cotton Denim Chambray	Nos.	100% Cotton Denim Chambray fabric, GSM- 155+/-10%	2.98 Sq. meter per piece
	fabric, GSM-155+/-10%, Style No. 682646/717446		Sensor Tag	1 Set per piece
5.	Infant & Girls pintuk long sleeves shirts made of 100% Cotton Denim Chambray fabric, GSM-	7450 Nos.	100% Cotton Denim Chambray fabric, GSM- 155+/-10%	1.36 Sq. meter per piece
	155+/-10%, Style No. 674748/611188		Security Sensor Tag	1 Set per piece
6.	Infant 1 Pc baby Suite made of 100% Cotton Denim Chambray printed fabric, GSM-160+/-10%,	5650 Nos.	100% Cotton Denim Chambray printed fabric, GSM-160+/-10%	1.28 Sq. meter per piece
	Style No. 925614		Snap Fastener	4 Set per piece

			Security Sensor Tag	1 Set per piece
7.	Infants Long Sleeves Dress Suite made of 100% Cotton Denim Chambray printed fabric, GSM-	11,091 Nos.	100% Cotton Denim Chambray printed fabric, GSM-160+/-10%	1.68 Sq. meter per piece
	160+/-10%, Style No. 925526/715562		100% Cotton dyed fabric, GSM-105+/-10%	0.40 Sq. meter per piece
8.	Infants Long Sleeve Flared Dress made of 100% Cotton Denim Chambray Dobby fabric, GSM-	7798 Nos.	Security Sensor Tag 100% Cotton Denim Chambray Dobby fabric, GSM-263+/-10%	1 Set per piece 1.63 Sq. meter per piece
	263+/-10%, Style No. 925552/753906		100% Cotton dyed fabric, GSM-80+/-10% Security Sensor Tag	0.40 Sq. meterper piece1 Set per piece
9.	Infants Overall made of 100% Cotton Denim Chambray Dobby fabric, GSM-263+/-10%, Style	10,685 Nos.	100% Cotton Denim Chambray Dobby fabric, GSM-263+/-10%	1.31 Sq. meter per piece
	No. 925556/ 753905		Security Sensor Tag Snap Fastener	1 Set per piece 7 Set per piece
10.	Girls Jumper with Diaper made of 83% Cotton 17% Polyester Denim fabric, GSM- 310+/-10%, Style No.674712/611187	1	83% Cotton 17% Polyester Denim fabric, GSM- 310+/-10% 100% Cotton dyed lining	1.35 Sq. meter per piece
			fabric, GSM- 310+/-10% Snap Fastener Security Sensor Tag	
11.	Infant Long Sleeve loose long Top made of 100% Cotton Denim fabric, GSM-170+/-10%, Style No.675701/713884	10,251 Nos.	100% Cotton Denim fabric, GSM-170+/-10% Security Sensor Tag	1.21 Sq. meter per piece 1 Set per piece 1 Set per piece

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12.	Infant & Girls Pintuk Long Sleeves		100% Cotton Denim	1.46 Sq. meter
	Shirts (Top) made of 100%		fabric, GSM-204+/-10%	per piece
	Cotton Denim fabric, GSM-		Security Sensor Tag	1 Set per piece
	204+/-10%, Style No.			
	654469/934512/935596			
13.	Infants & Girls boot cut jeans	3910 Nos.	69% Cotton 30%	1.10 Sq. meter
	made of 69% Cotton 30%		Polyester 1% Spandex	per piece
	Polyester 1% Spandex denim		denim fabric, GSM-297+/-	
	fabric, GSM-297+/-10%, Style		10%	
	No. 653609/934387/ 935541		70% Polyester 30%	0.30 Sq. meter
			Cotton dyed lining fabric,	per piece
			GSM-110+/-10%	
			Zip Fastener	1 per piece
			Snap Fastener	1 set per piece
			Security Sensor Tag	1 Set per piece
14.	Infant & Girls Skirts made of 83%	3440 Nos.	83% Cotton 17%	0.78 Sq. meter
	Cotton 17% Polyester denim		Polyester denim fabric,	per piece
	fabric, GSM-310+/-10%, Style		GSM-310+/-10%	
	No.922931/934531		100% Cotton dyed fabric,	0.30 Sq. meter
			GSM-80+/-10%	per piece
			Snap Fastener	4 set per piece
			Security Sensor Tag	1 Set per piece
15.	Infant & Girls Skirts made of 83%	5035 Nos.	83% Cotton 17%	0.70 Sq. meter
	Cotton 17% Polyester denim		Polyester denim fabric,	per piece
	fabric, GSM-310+/-10%, Style		GSM-310+/-10%	_ -
	No. 586284		100% Cotton dyed fabric,	0.30 Sq. meter
			GSM-80+/-10%	per piece
			Snap Fastener	1 set per piece
			Security Sensor Tag	1 Set per piece
		1		

16.	Infant & Girls Raffle Flared Dress with Diaper made of 100% Cotton Denim/ Chambray fabric, GSM-	10,912 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 155+/-10%	1.23 Sq. meter per piece
	155+/-10%, Style No.947712		100% Cotton dyed fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Security Sensor Tag	1 Set per piece
17.	Girls Long Tiered Dress made of 100% Cotton denim fabric, GSM-	25,194 Nos.	100% Cotton denim fabric, GSM-220+/-10%	2.23 Sq. meter per piece
	220+/-10%, Style No. 949165/942790/944765		70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.20 Sq. meter per piece
			Dyed Tape	1 Meter per piece
			Security Sensor Tag	1 Set per piece
18.	Infant & Girls Pleated Romper made of 100% Cotton denim	8975 Nos.	100% Cotton denim fabric, GSM-135+/-10%	1.48 Sq. meter per piece
	fabric, GSM-135+/-10%, Style		Snap Fastener	3 set per piece
	No. 923945/ 962288/957511		Security Sensor Tag	1 Set per piece
19.	Infant & Girls Full Chem Flared Skirt with Diaper made of 100% Cotton Denim/ Chambray fabric,	14,805 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 155+/-10%	1.76 Sq. meter per piece
	GSM-155+/-10%, Style No.947715		100% Cotton dyed fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Security Sensor Tag	1 Set per piece
20.	Infant Tank Bubble Romper made of 100% Cotton Denim/ Chambray fabric, GSM-160+/-	14,617 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 160+/-10%	0.92 Sq. meter per piece
	10%, Style No.948498/ 933084		100% Cotton dyed fabric, GSM-80+/-10%	0.25 Sq. meter per piece
	Are you a developer? Try out the HTML to PDE API		Snap Fastener	4 set per piece

	•			
			Security Sensor Tag	1 Set per piece
21.	Infant Tank Dresses made of 100% Cotton Denim/ Chambray fabric, GSM-160+/-10%, Style	1	100% Cotton Denim/ Chambray fabric, GSM- 160+/-10%	0.86 Sq. meter per piece
	No.948724/ 933098		100% Cotton dyed fabric, GSM-80+/-10%	0.17 Sq. meter per piece
			Security Sensor Tag	1 Set per piece
22.	Girls printed long three tiered dresses made of 100% Cotton Denim/Chambray printed fabric,	9570 Nos.	100% Cotton Denim/ Chambray printed fabric, GSM-135+/-10%	2.18 Sq. meter per piece
	GSM-135+/-10%, Style No.949164/942789		Strap Adjuster with ring slider	4 Nos. per piece
			Security Sensor Tag	1 Set per piece
23.	Infant & Girls full length Romper made of 100% Cotton Denim/Chambray fabric, GSM-	4877 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 135+/-10%	2.05 Sq. meter per piece
	135+/-10%, Style No.947761		Dyed Tape	1.60 Meter per piece
			Security Sensor Tag	1 Set per piece
24.	Girls long full sleeves shirts made of 100% Cotton Denim/Chambray fabric, GSM-170+/-10%, Style	18,060 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 170+/-10%,	2.10 Sq. meter per piece
	No. 949166/955619		Security Sensor Tag	1 Set per piece
25.	Girls Long Tiered Top made of 100% Cotton Denim/ Chambray fabric, GSM-170+/-10%, Style	4862 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 170+/-10%	1.49 Sq. meter per piece
	No.928808/ 955654		Dyed Tape	1.50 Meter per piece

			Security Sensor Tag	1 Set per piece
26.	Infant Ruffle Bloomer made of	14,283	100% Cotton Denim/	0.72 Sq. meter
	100% Cotton Denim/ Chambray	Nos.	Chambray fabric, GSM-	per piece
	fabric, GSM-160+/-10%, Style		160+/-10%,	
	No. 948731/933105		Security Sensor Tag	1 Set per piece
27.	Girls Long Shirt Dress made of	14,990	100% Cotton Denim/	2.29 Sq. meter
	100% Cotton Denim/ Chambray	Nos.	Chambray fabric, GSM-	per piece
	fabric, GSM-170+/-10%, Style		170+/-10%	
	No.929158/ 955633		Dyed Tape	1.10 Meter per
				piece
			Security Sensor Tag	1 Set per piece
28.	Women Long Shirt made of 100%	2090 Nos.	100% Cotton Denim	2.65 Sq. meter
	Cotton Denim fabric, GSM-		fabric, GSM-195+/-10%	per piece
	195+/-10%, Style No. 600294		Security Sensor Tag	1 Set per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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	Case No.500	M/s Chelsea Mills, Gurgaon
	NC 45/AM-14, dt. 20.02.2014	File No.01/84/171/065/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510361798 dated		ect of Annual Advance Authorization No.0510361798 dated
	02.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Ouantity	Import item	Quantity allowed
		Quantity		anowed
1. (69A)	Infant & Girls Flared long Skirt	5320	100% Cotton Denim fabric,	1.76 Sq. meter

2.	with Diaper made of 100% Cotton Denim fabric, GSM-170+/-10%, Style No.925214 Infant Shirt Dress with Diaper made of 100% Cotton Denim fabric, GSM-170+/-10%, Style No. 975980/961302	Nos. 10,510 Nos.	GSM-170+/-10% 100% Cotton dyed lining fabric, GSM-80+/-10% Sensor Tag 100% Cotton Denim fabric, GSM-170+/-10% 100% Cotton dyed lining fabric, GSM-80+/-10% Sensor Tag	per piece 0.30 Sq. meter per piece 1 Set per piece 0.97 Sq. meter per piece 0.30 Sq. meter per piece 1 Set per piece 1 Set per piece
3.	Fat Girls Romper made of 100% Cotton Denim/ Chambrey fabric, GSM-170+/-10%, Style No. 928658/944469	16,980 Nos.	100% Cotton Denim/ Chambrey fabric, GSM- 170+/-10% 100% Cotton Denim/ Chambrey fabric, GSM- 170+/-10% Metal 'O' Ring Slider/Adjuster Sensor Tag 70% Polyester 30% Cotton dyed lining fabric, GSM- 110+/-10%	1.38 Sq. meter per piece 0.35 Sq. meter per piece 2 per piece 2 per piece 1 Set per piece 0.30 Sq. meter per piece
4.	Girls Short made of 100% Cotton Denim Chambrey fabric, GSM-170+/-10%, Style No.928652/955465	14,000 Nos.	100% Cotton Denim Chambrey fabric, GSM- 170+/-10% 100% Cotton Denim Chambrey fabric, GSM- 170+/-10% 70% Polyester 30% Cotton dyed lining fabric, GSM-	· •

			110+/-10%	
			Sensor Tag	1 Set per piece
5.	Infant & Girls Dress with Diaper made of 100% Cotton	12,970 Nos.	100% Cotton Denim/ Chambrey printed fabric,	0.73 Sq. meter per piece
	Denim/Chambrey printed fabric, GSM-169+/-10%, Style No.925202/954791		GSM-169+/-10% 100% Cotton Denim/ Chambrey printed fabric, GSM-169+/-10%	0.24 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Snap fastener	3 Sets per piece
			Sensor Tag	1 Set per piece
6.	Infant Romper made of 100% Cotton Denim fabric, GSM-	4920 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	1.29 Sq. meter per piece
	155+/-10%, Style No. 975940		100% Cotton dyed lining fabric, GSM-80+/-10%	0.10 Sq. meter per piece
			Snap fastener	4 Sets per piece
7.	Infant FLTR Dress made of 100% Cotton Denim fabric,	9350 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	0.69 Sq. meter per piece
	GSM-155+/-10%, Style No. 975978/948612		100% Cotton dyed fabric, GSM-80+/-10%	0.08 Sq. meter per piece
			Sensor Tag	1 Set per piece
8.	Women's Long Dress made of 100% Cotton Denim/ Chambray fabric, GSM-424+/-10%, Style	1355 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 424+/-10%	3.06 Sq. meter per piece
	No. 988914		70% Polyester 30% Cotton dyed lining fabric, GSM-	0.40 Sq. meter per piece

			110+/-10%	
			Snap fastener	10 Sets per piece
			Security Sensor Tag	1 Set per piece
9.	Girls Cham Tie Tank (Blouse) made of 100% Cotton Denim/Chambray fabric, GSM-	15,000 Nos.	100% Cotton Denim/ Chambray fabric, GSM- 170+/-10%	0.97 Sq. meter per piece
	170+/-10%, Style No.929170/960477		100% Cotton Denim/ Chambray fabric, GSM- 170+/-10%	0.25 Sq. meter per piece
			Metal 'O' Ring	2 per piece
			Slider/Adjuster	2 per piece
			Sensor Tag	1 Set per piece
10.	Girls Dress made of 100% Cotton Denim/Chambrey fabric, GSM-170+/-10%, Style	13,500 Nos.	100% Cotton Denim/ Chambrey fabric, GSM- 170+/-10%	0.58 Sq. meter per piece
	No.929169/961476		100% Cotton Denim/ Chambrey fabric, GSM- 170+/-10%	0.58 Sq. meter per piece
			70% Tencel 30% Cotton dyed lining fabric, GSM-210+/-10%	0.40 Sq. meter per piece
1.1	T. C O. C. 1 D. 1.1: C1	0000	Sensor Tag	1 set per piece
11.	Infant & Girls Dolphin Shorts made of 100% Cotton Denim	8900 Nos.	100% Cotton Denim fabric, GSM-170+/-10%	0.36 Sq. meter per piece
	fabric, GSM-170+/-10%, Style No.925216/954798		100% Cotton Denim fabric, GSM-170+/-10%	0.36 Sq. meter per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.28 Sq. meter per piece

			100% Cotton dyed tape	0.60 Meter per
				piece
			Sensor Tag	1 Set per piece
12.	Fat & Tall Girls Long Pocketed	14,552	100% Cotton Denim fabric,	0.12 Sq. meter
	Blouses made of 100% Cotton	Nos.	GSM-170+/-10%	per piece
	Denim fabric, GSM-170+/-10%,		100% Cotton Denim fabric,	1.40 Sq. meter
	Style No. 929171/961478		GSM-170+/-10%	per piece
			Sensor Tag	1 Set per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(10)

Case No.501	M/s Orient Craft Ltd., New Delhi	
NC 45/AM-14, dt.20.02.2014	File No.01/84/171/173/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510360065 dated		
17.07.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

[S.No.	Export Product	Export	Import item	Quantity	y
			Quantity		allowed	
	1.	Ladies Romper made of 70% Modal	2650 Nos.	70% Modal 30% Polyester	2.47	Sq.
		30% Polyester woven fabric, GSM-		woven fabric, GSM-135+/-	meter	per
		135+/-10%, Style No.WD41S25		10%, width-56"	piece	_

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.502	M/s Orient Craft Ltd., New Delhi	
NC 45/AM-14, dt.20.02.2014	File No.01/84/171/177/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510336492 dated		
04.10.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Blanket made of Front: 100% Linen	1200 Nos.	100% Cotton knitted	7.51 Sq.
	woven fabric, GSM-180/-10%		fabric, GSM-172+/-	meter per
	(Indigenous), Back:100% Cotton knitted		10%, width-112"	piece
	fabric, GSM-172+/-10% (Imported),		100% Cotton woven	7.25 Sq.
	Filling: 100% Cotton woven flannel fabric,		flannel fabric, GSM-	meter per
	GSM-110+/-10% (imported), Sixe-		110+/-10%, width-108"	piece
	90"x96" Style Name: Linen Jersey Blanket			
2.	Blanket made of Front: 100% Linen	1000 Nos.	100% Cotton knitted	8.96 Sq.
	woven fabric, GSM-180/-10%		fabric, GSM-172+/-	meter per
	(Indigenous), Back:100% Cotton knitted		10%, width-112"	piece
	fabric, GSM-172+/-10% (Imported),		100% Cotton woven	8.64 Sq.
	Filling: 100% Cotton woven flannel fabric,		flannel fabric, GSM-	meter per
	GSM-110+/-10% (imported), Sixe-		110+/-10%, width-108"	piece
	108"x96" Style Name: Linen Jersey			

Blanket

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(12)

Case No.503	M/s Orient Craft Ltd., New Delhi	
NC 45/AM-14, dt.20.02.2014	File No.01/84/171/176/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510359866 dated		
16.07.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Table Cloth made of Linen/Cotton	600 Nos.	Linen/Cotton yarn dyed	4.24 S	Sq.
	yarn dyed woven fabric (Linen		woven fabric (Linen content	meter p	er
	content more than 50%), GSM-		more than 50%), GSM-	piece	
	162+/-10%, Size-140x230 cms.		162+/-10%, width-63"		
	Style Name: Table Cloth				
2.	Table Cloth made of Linen/Cotton	600 Nos.	Linen/Cotton yarn dyed	6.50 S	Sq.
	yarn dyed woven fabric (Linen		woven fabric (Linen content	meter p	oer
	content more than 50%), GSM-		more than 50%), GSM-	piece	
	162+/-10%, Size-180x275 cms.		162+/-10%, width-80"		
	Style Name: Table Cloth				
3.	Napkin made of Linen/Cotton yarn	4032 Nos.	Linen/Cotton yarn dyed	0.40 S	Sq.
	dyed woven fabric (Linen content		woven fabric (Linen content	meter p	er
	more than 50%), GSM-162+/-10%,		more than 50%), GSM-	piece	
	Size-50x50 cms. Style Name: Napkin		162+/-10%, width-98"		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.504	M/s Orient Craft Ltd., New Delhi	
NC 45/AM-14, dt.20.02.2014	File No.01/84/171/175/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Jacket made of 93% Ramie	4860 Nos.	93% Ramie 7% Cotton	3.33 Sq.
	7% Cotton woven fabric, GSM-		woven fabric, GSM-280+/-	meter per
	280+/-10%, Style No.1794		10%, width-53"	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.505	M/s Orient Craft Ltd., New Delhi	
NC 45/AM-14, dt.20.02.2014	File No.01/84/171/174/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510336492 dated		
04.10.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.03.2014.

(15)

Case No.506	M/s Orient Craft Ltd., New Delhi	
NC 45/AM-14, dt.20.02.2014	File No.01/84/171/172/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510359866 dated		
16.07.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.03.2014.

(16)

Case No.507	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 45/AM-14, dt. 20.02.2014	File No.01/84/162/063/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 20.03.2014.

(17)

Case No.508	M/s Precise Seamless Apparels Pvt. Ltd., Gurgaon	
NC 45/AM-14, dt. 20.02.2014	File No.01/84/171/180/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.0510342188 dated 01.01.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.03.2014.

(18)

Case No.509	M/s Precise Seamless Apparels Pvt. Ltd., Gurgaon
NC 45/AM-14, dt. 20.02.2014	File No.01/84/50/180/AM-14/DES-V

Re-fixation of input output norms against Advance Authorization No.0510366707 dated 25.09.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.03.2014.

(19)

Case No.510	M/s Intermarket (India) Pvt. Ltd., Mumbai
NC 45/AM-14, dt. 20.02.2014	File No.01/84/162/209/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0310769856 dated 10.02.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.25/AM-14 held on 26.09.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Apron made out of 100%	99,395	100% Polyester Processed	94,425 Sq.
	Polyester Processed and dyed	Nos.	and dyed fabric, GSM-	Meter
	fabric and 2 string/ ties for each		210+/-10%, width-68"	
	aprons, width-1 cm., length-39"		String/ties made of 100%	1,98,790 pcs.
	made of 100% Polyester fabric,		Polyester fabric, width-1	_
	GSM-210+/-10%		cm., length-39"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.511	M/s Intermarket (India) Pvt. Ltd., Mumbai	
NC 45/AM-14, dt. 20.02.2014	File No.01/84/162/210/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.0310769851 dated 10.02.2014.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat

basis as per decision taken in NC meeting No.25/AM-14 held on 26.09.2012 as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Apron made out of 100%	1,18,177	100% Polyester Processed	1,12,268 Sq.
	Polyester Processed and dyed	Nos.	and dyed fabric, GSM-	Meter
	fabric and 2 string/ ties for each		210+/-10%, width-68"	
	aprons, width-1 cm., length-39"		String/ties made of 100%	2,36,354 pcs.
	made of 100% Polyester fabric,		Polyester fabric, width-1	
	GSM-210+/-10%		cm., length-39"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.512	M/s Textrade International Ltd., Mumbai	
NC 45/AM-14, dt. 20.02.2014	File No.01/84/50/054/AM-09/DES-V	
Ratification of input output norms against Advance Authorization No.0310465547 dated 18.03.2008.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.03.2014.

(22)

Case No.513	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu	
NC 45/AM-14, dt. 20.02.2014	File No.01/84/50/272/AM-10/DES-V	
Enhancement of input output norms for export of technical fabric and garments with flame retardant		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	98% Cotton and 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10% (Net content of cotton-	72,540 Kgs.	Raw Cotton natural fibre Nylon fibre with white metal compound,	87,084 Kgs. (1.225 Kgs./ Kg. of cotton content of export product) 1596 Kgs.
	71,089 Kgs. & nylon fibre with		Manmade fibre	
	white metal compound-1451 Kgs.)		Vat Dyes	(a) 1.5% of cotton fabric in export product
			Flacovan flame resistant chemicals	32,063 Kgs. (442 gms./Kgs. of fabric in export product)
			Ukadan flame resistant chemicals	3409.40 Kgs. (47 gms./Kgs. of fabric in export product)
			Silastal flame resistant chemicals	1451 Kgs. (20 gms./Kgs. of fabric in export product)
			Silastan flame resistant chemicals	290 Kgs. (4 gms./ Kgs. of fabric in export product)

Dyes and Chemicals mentioned in items of import at S. Nos.3 to 7 shall be restricted to 14% of FOB value within the overall CIF

value of the licence in terms of General Note for Textiles at S. No.5.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
